

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-67/2004/4428/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rashmita Das,  
i/c District & Sessions Judge,  
Barpeta.

Dated Guwahati the 27<sup>th</sup> May, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJB/1745(E), dtd. 18.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 19.05.2024 till the evening of 26.05.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-67/2004/4429/A** dated , 27-05-2024

Copy to :

- ✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*